

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/12428/2024	BIKI BARIK VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	JEYPORE TOWN /392 /2023 () //
2	D-BLAPL/12429/2024	DIPAK RANJAN SAHU @ LEMBU @ DENG VS STATE OF ODISHA	AMITABH NAIK VS	DARGHA BAZAR /45 /2024 () //
3	D-BLAPL/12436/2024	DEBENDRA @ MILAN PATRA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	PURUNAKATAK /120 /2021 () //
4	D-BLAPL/12444/2024	SARBESWAR NAYAK VS STATE OF ODISHA	GOREKHANATH DAS VS	BANAPUR P.S. /186 /2022 () //
5	D-BLAPL/12446/2024	SONU DALAI @ LULU DALAI VS STATE OF ODISHA	GOREKHANATH DAS VS	SAHID NAGAR P.S. /136 /2024 () //
6	D-BLAPL/12447/2024	MANI KANTA VS STATE OF ODISHA	RAJIB LOCHAN PATTANAİK VS	PADWA /52 /2024 () //
7	D-BLAPL/12449/2024	SANTOSH NAIR VS STATE OF ODISHA	GYANA RANJAN DHAL VS	NAYAPALLI P.S. /123 /2023 () //
8	D-BLAPL/12451/2024	PANCHANAN SAHOO VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 () //
9	D-BLAPL/12455/2024	HARENDRA YADAV VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PADWA /79 /2023 () //
10	D-BLAPL/12456/2024	BASUDEB MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
11	D-BLAPL/12462/2024	RAMI HARIJAN @ BASANTA JAGAT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DHARAMGARH /64 /2024 () //

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12	D-BLAPL/12468/2024	PALASH SINGH RAY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 0 //
13	D-BLAPL/12469/2024	AZAD ALI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 0 //
14	D-BLAPL/12470/2024	SANGRAM KESHARI DHAL VS STATE OF ODISHA	ASHIS KUMAR DAS VS	NARASINGHPUR /156 /2023 0 //
15	D-BLAPL/12473/2024	KUDARTHA MAHANANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SAMBALPUR SADAR /78 /2024 0 //
16	D-BLAPL/12474/2024	CHANDAN KUMAR YADAV VS STATE OF ODISHA	DEBASIS SAHOO VS	//0 0 //
17	D-BLAPL/12478/2024	DIPAN PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	RASOL /95 /2024 0 //
18	D-BLAPL/12483/2024	MITHUN DALABEHERA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PHIRINGIA /70 /2023 0 //
19	D-BLAPL/12485/2024	NABIN DHARUA VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHAPRAKHOL /74 /2024 0 //
20	D-BLAPL/12488/2024	DULLAVA SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BIKRAMPUR FCI /94 /2023 0 //
21	D-BLAPL/12490/2024	SABYASACHI PANDA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	ADVA /38 /1999 0 //
22	D-BLAPL/12491/2024	KISHOR NAIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	//0 0 //
23	D-BLAPL/12492/2024	KARTIKA MAJHI @ TUNA MAJHI	DURLLABHA RANJAN MISHRA	ULLUNDA /128 /2023

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		VS	VS	()
24	D-BLAPL/12493/2024	STATE OF ODISHA KISHAN MAJHI @ BANTI	SUSANTA KUMAR TRIPATHY	// SAINTALA /65 /2023
		VS	VS	()
25	D-BLAPL/12496/2024	STATE OF ODISHA SESHADEV @ HADU KAIBARTA	ADITI HOTA	// LATHOR /80 /2024
		VS	VS	()
26	D-BLAPL/12498/2024	STATE OF ODISHA DEBARAJ BHOLA	JYOTIRMAYA SAHOO	// BANAPUR P.S. /412 /2023
		VS	VS	()
27	D-BLAPL/12500/2024	STATE OF ODISHA BISWAJIT NAIK	SUKANTA KUMAR PANDA	// DHENKANAL TOWN /980 /2023
		VS	VS	()
28	D-BLAPL/12501/2024	STATE OF ODISHA DEBANANDA PATRA	JYOTIRMAYA SAHOO	// JAMDA PS /82 /2023
		VS	VS	()
29	D-BLAPL/12502/2024	STATE OF ODISHA PRASANTA MUKHI	JYOTIRMAYA SAHOO	// SARAT /25 /2022
		VS	VS	()
30	D-BLAPL/12503/2024	STATE OF ODISHA KUNDAN KUMAR	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
31	D-BLAPL/12504/2024	STATE OF ODISHA PRADYUMAN RAY @ PARDUMAN	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
32	D-BLAPL/12507/2024	STATE OF ODISHA SK. SABIR	LAXMINARAYAN PATEL	// SAMBALPUR SADAR /78 /2024
		VS	VS	()
33	D-BLAPL/12510/2024	STATE OF ODISHA NILAKANTHA PRADHAN	SAROJ MOHARANA	// NCB BHUBANESWAR /2 /2024
		VS	VS	()
34	D-BLAPL/12512/2024	STATE OF ODISHA SANTOSH KUMAR NAYAK	SUJATA JENA	// / /0
		VS	VS	()

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35	D-BLAPL/12513/2024	STATE OF ODISHA PARICHHANA SANI VS	BISWAJIT RANJAN TRIPATHY VS	// CHHENDIPADA /131 /2024 ()
36	D-BLAPL/12516/2024	STATE OF ODISHA LITU ROUT VS	BIDESHI KUMAR GHADEI VS	// MADHUPATNA /354 /2022 ()
37	D-BLAPL/12518/2024	STATE OF ODISHA SANIA @ DEBASIS DAS VS	RAVI SHANKAR SAMAL VS	// JAGATSINGPUR /851 /2022 ()
38	D-BLAPL/12520/2024	STATE OF ODISHA KRUTARTHA PRADHAN VS	AMITAV TRIPATHY VS	// KHANDAPARA /95 /2024 ()
39	D-BLAPL/12522/2024	STATE OF ODISHA NANDA KHILLA VS	BISWORANJAN SWAIN VS	// CHITRAKONDA /67 /2020 ()
40	D-BLAPL/12523/2024	STATE OF ODISHA MANGAL SINKU VS	PARTHA SARATHI DAS VS	// NAYAKOT /35 /2017 ()
41	D-BLAPL/12526/2024	STATE OF ODISHA VICKY BISWAS VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /18 /2020 ()
42	D-BLAPL/12528/2024	STATE OF ODISHA GUNA @ KAILASH SAMAL VS	PRADEEP KUMAR PRADHAN VS	// RAMACHANDRAPUR /2 /2020 ()
43	D-BLAPL/12530/2024	STATE OF ODISHA HIMANSHU SEKHAR BEHERA @ CHIKU VS	ARIJEET MISHRA VS	// MAHILA P.S.(BBSR) /42 /2024 ()
44	D-BLAPL/12531/2024	STATE OF ODISHA RAISINGH PAREK VS	SURESH KUMAR JENA VS	// KISINDA /55 /2023 ()
45	D-BLAPL/12536/2024	STATE OF ODISHA ARUNA MUNDA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// PANDAPADA /147 /2023 () //

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46	D-BLAPL/12540/2024	MUHAMMED SHABEER KV VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /47 /2024 () //
47	D-BLAPL/12541/2024	SHIVA SINGH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA SADAR /60 /2024 () //
48	D-BLAPL/12552/2024	LABA SENDRIA VS STATE OF ODISHA	GOPAL PRASAD LAL VS	SAMBALPUR SADAR /78 /2024 () //
49	D-BLAPL/12557/2024	MD. AKHTAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /420 /2023 () //
50	D-BLAPL/12559/2024	AKHLAKH AHMAD VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	BHUBANESWAR G.R.P.S. /23 /2024 () //
51	D-BLAPL/12560/2024	SANIA CHALLAN VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ORKEL /81 /2022 () //
52	D-BLAPL/12563/2024	PAPU KUMAR @ PAPPU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
53	D-BLAPL/12569/2024	DILLIP MALLICK @ GAJI VS STATE OF ODISHA	LALITENDU MISHRA VS	BARAMBA /60 /2024 () //
54	D-BLAPL/12570/2024	SK. BABULU @ BABLU VS STATE OF ODISHA	SURYAKANTA DASH VS	MADHUPATNA /414 /2023 () //
55	D-BLAPL/12572/2024	SATRUGHNA PATRA VS STATE OF ODISHA	LALIT SAHU VS	PUINTALA /74 /2024 () //
56	D-BLAPL/12574/2024	SIDHANT BHUKTA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	/ /0 () //
57	D-BLAPL/12578/2024	MOINUDDIN AHMAD	SHUBHENDU KUMAR PARIDA	/ /0

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		VS	VS	0
58	D-BLAPL/12581/2024	STATE OF ODISHA KALU CHARAN BEHERA	SANJIB KUMAR BHANJADEO	//
		VS	VS	//0
59	D-BLAPL/12582/2024	STATE OF ODISHA RANJAN DAS @ MANORANJAN DAS	BHABANI SANKAR MISHRA	0
		VS	VS	//
60	D-BLAPL/12583/2024	STATE OF ODISHA KALIA @ DEEPAK SAHU	ASUTOSH TRIPATHY	MANGALPUR /115 /2024
		VS	VS	0
61	D-CMAPL/18633/2024	STATE OF ODISHA KAILASH OJHA	SAMARENDRA BAHADUR	//
		VS	VS	0
62	D-CMP/18558/2024	RABINDRANATH PATRA GAJENDRA SETHI	ARUN KUMAR MISHRA	//
		VS	VS	0
63	D-CMP/18579/2024	PITAMBAR NAYAK SURENDRANATH PRUSTY	SAMBEET PATTANAYAK	//
		VS	VS	0
64	D-CMP/18583/2024	UPENDRA PRUSTY SURENDRANATH PRUSTY	SAMBEET PATTANAYAK	//
		VS	VS	0
65	D-CMP/18695/2024	UPENDRA PRUSTY NRUSINGHA CHARAN PANDA	MAHESWAR MOHANTY	//
		VS	VS	0
66	D-CMP/18699/2024	BASANTI PANDA RUKMANI SETHI	MAHESWAR MOHANTY	//
		VS	VS	0
67	D-CONTC/18521/2024	KARTKEYA DAS NAGENDRA KUMAR SINGHA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
68	D-CONTC/18524/2024	GYANA RANJAN SAHOO, O.A.S. I(JB) NARENDRA KUMAR PANDA	ADV	//
		VS	VS	0

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69	D-CONTC/18541/2024	ARABINDA PADHEE, PRINCIPAL SECY., GOVT., AGRICULTURE AND F.E. DEPT. MAINA HEMBRAM VS	ADV VS	// // 0
70	D-CONTC/18542/2024	SMRUTI RANJAN PRADHAN, COLLECTOR, GAJAPATI PRABHATI MALLIK VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
71	D-CONTC/18545/2024	SRIKANTA KUMAR PARIJA, TAHASILDAR, KENDRAPARA RASHMI RANJITA SWAIN VS	ADV VS	// // 0
72	D-CONTC/18546/2024	UDHAB CHANDRA MAJHI, REGISTRAR COOPERATIVE SOCIETIES, BBSR, KHORDHA SATYA PRAKASH RAY VS	ADV VS	// // 0
73	D-CONTC/18547/2024	NIBEDITA PADHI, D.E.O., JAJPUR KAILASH CHANDRA NAYAK VS	ADV VS	// // 0
74	D-CONTC/18551/2024	UDHAB CHANDRA MAJHI, REGISTRAR COOPERATIVE SOCIETIES, BBSR, KHORDHA BIDYADHAR NAYAK VS	PREMRAJ GOUDA VS	// // 0
75	D-CONTC/18552/2024	NIBADYA KUMAR BHOI, TAHASILDAR, LAXMIPUR, KORAPUT KSHYITISH MUND VS	SATYABRATA MOHANTY (1) VS	// // 0
76	D-CONTC/18560/2024	P. ANESHA REDDY, I.A.S. NIRUPAMA SWAIN VS	SOBHANA SAHOO VS	// // 0
77	D-CONTC/18561/2024	SHALINI PANDIT, I.A.S. PRAVAT KUSUM PEDA VS	ADV VS	// // 0
78	D-CONTC/18564/2024	AKRURA BARIK, D.E.O, BHADRAK SWAGATIKA PATEL VS	ADV VS	// // 0
79	D-CONTC/18567/2024	ROOPA ROSHAN MISHRA, I.A.S. RABINARAYAN SUBUDHI VS	ADV VS	// // 0
		RAMA KRUSHNA PUJAPANDA, SECY., OF PURI URBAN COOPERATIVE BANK, PURI		//

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80	D-CONTC/18568/2024	SITARAM AGRAWAL VS KADAMBINI JENA, EXECUTIVE OFFICER, N.A.C, BANPUR, KHORDHA	ADV VS	// 0 //
81	D-CONTC/18584/2024	NITYANANDA MOHANTY VS SURESH KUMAR VASHISHTH, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/18593/2024	SRADHANJALI DAS VS SHALINI PANDIT, SECY., HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
83	D-CONTC/18595/2024	SUJATA PANDA VS SHALINI PANDIT, SECY., HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
84	D-CONTC/18596/2024	SWARNALATA SAHOO VS SHALINI PANDIT, SECY., HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
85	D-CONTC/18598/2024	SASMITA SINGH VS SHALINI PANDIT, SECY., HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
86	D-CONTC/18602/2024	SABITA ROUT VS SHALINI PANDIT, SECY., HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
87	D-CONTC/18603/2024	BIJAYALAXMI SINGH VS SHALINI PANDIT, SECY., HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
88	D-CONTC/18607/2024	BANSHIDHAR DAS VS BHABANI SHANKAR CHAINI, DIRECTOR OF HIGHER EDUCATION, ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
89	D-CONTC/18613/2024	ODITRADE TECHNO PVT. LTD., BBSR VS MARUVADA SRINIVAS, EXECUTIVE OFFICER , HINDOL, DHENKANAL	ADV. VS	// 0 //
90	D-CONTC/18618/2024	SUBASH CHANDRA SAHU VS AJAY KUMAR VHALLA, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/18620/2024	KARTIK CHANDRA SWAIN	ADV	//

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		VS	VS	0
92	D-CONTC/18621/2024	V.V.YADAB, I.A.S SAMSUDIN KHAN	ADV.	//
		VS	VS	0
93	D-CONTC/18622/2024	V.V. YADAV, I.A.S. ARATI DEI	ADV	//
		VS	VS	0
94	D-CONTC/18625/2024	PRASANT KUMAR MOHANTY, D.E.O., KORAPUR SANJAY KUMAR PARIDA	ADV.	//
		VS	VS	0
95	D-CONTC/18632/2024	H.S.BAJWA, DIVISIONAL RAILWAY MANAGER, KHORDHA BIJAYA KUMAR SAMANTARAY	ADV	//
		VS	VS	0
96	D-CONTC/18645/2024	RAJASHREE PATTANAYAK, O.E.S., D.E.O, NAYAGARH PRADEEP KUMAR NAYAK	ADV	//
		VS	VS	0
97	D-CONTC/18647/2024	MANORANJAN MISHRA, ENGNR., IN CHIEF NIRMAN SOUDHA, BBSR, KHORDHA DUSHMANTA KUMAR MOHAPATRA	ADV	//
		VS	VS	0
98	D-CONTC/18648/2024	DEORANJAN KUMAR SINGH, I.A.S. SOUDAMINI OTA	ADV	//
		VS	VS	0
99	D-CONTC/18656/2024	LOKANATH SUNA, O.E.S., II, B.E.O, BOLANGIR GOLAK BIHARI NAYAK	ADV.	//
		VS	VS	0
100	D-CONTC/18660/2024	G. MATHI VATHANAN, I.A.S. MONALISHA KANUNGO	ADV	//
		VS	VS	0
101	D-CONTC/18661/2024	RATINDRA NARAYAN MALLIK, ENGNR., IN CHIEF PUBLIC HEALTH, BBSR, KHORDHA TEJASWINEE SHAKTISWARUPINEE	ADV.	//
		VS	VS	0
102	D-CONTC/18663/2024	RATINDRA NARAYAN MALLIK, ENGNR. IN CHIEF, PUBLIC HEALTH, BBSR ABHIMANYU MOHANTA	PITAMBAR PANDA	//
		VS	VS	0

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103	D-CRLA/12497/2024	RATINDRA NARAYAN MALLIK, ENGNR., IN CHIEF PUBLIC HEALTH, BBSR, KHORDHA BISAL GAMANGA @ BISHL VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	// BADAGODA P.S. /57 /2016 ()
104	D-CRLA/12553/2024	DHRUBA MONDAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// //0 ()
105	D-CRLMA/12431/2024	KEDARNATH GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	// GOPALPUR /81 /2024 ()
106	D-CRLMA/12566/2024	STATE OF ODISHA VS TUSHAR GHANTA	JANMEJAYA KATIKIA, A.G.A. VS	// // ()
107	D-CRLMC/12421/2024	RASMIT RANJAN DAS VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// BALICHANDRAPUR /34 /2017 ()
108	D-CRLMC/12424/2024	ANUP MOHAN SAHU@GOURANGA@BABU VS STATE OF ODISHA	BISWARANJAN DALAI VS	// MAHILA PS SAMBALPUR /118 /2021 ()
109	D-CRLMC/12432/2024	BINAYA KUMAR SAHOO VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// JAGATSINGPUR /84 /2024 ()
110	D-CRLMC/12434/2024	SANTOSH KUMAR JENA VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	// RAMBHA (KHALLIKOTE) /413 /2020 ()
111	D-CRLMC/12435/2024	MANMATH KUMAR SAHU VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	// //0 ()
112	D-CRLMC/12440/2024	HRUDANANDA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	// RAJKANIKA /193 /2017 ()
113	D-CRLMC/12442/2024	HRUDANANDA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	// RAJKANIKA /212 /2019 ()

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114	D-CRLMC/12445/2024	RAMA @ RAMAKANATA MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELPARA /192 /2022 () //
115	D-CRLMC/12459/2024	GULIA@AJAYA MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /156 /2013 () //
116	D-CRLMC/12481/2024	SANJIV KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	CHANDRAPUR /2 /2015 () //
117	D-CRLMC/12489/2024	MIR ABDUL AZIM VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /311 /2018 () //
118	D-CRLMC/12499/2024	PRADEEP KUMAR PANDA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 () //
119	D-CRLMC/12505/2024	JOGINDRA PRADHAN @ JOGENDRA PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	DIGAPAHANDI /33 /2020 () //
120	D-CRLMC/12515/2024	PREMANANDA BHARIMAL @ TAMPA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	AIR FIELD P.S. /10 /2024 () //
121	D-CRLMC/12521/2024	TUSHAR KUMAR PATNAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	/ /0 () //
122	D-CRLMC/12525/2024	MUNA @ SAYED AKBAR VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BAIDESWAR /78 /2016 () //
123	D-CRLMC/12527/2024	R. PRABHU DAS @ PABI PRABHU DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JODA /128 /2024 () //
124	D-CRLMC/12533/2024	SANTOSH MAHAKUD @ NUNDULU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	TURUMUNGA /41 /2013 () //
125	D-CRLMC/12534/2024	NARAYANI PADHI	PRADEEP KUMAR KHUNTIA	SAMBALPUR VIGILANCE /97 /2014

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		VS	VS	()
126	D-CRLMC/12538/2024	STATE OF ODISHA(VIG.) PRAVATI @ PRATIVA SAHOO	PRAVASH CHANDRA JENA	// / /0
		VS	VS	()
127	D-CRLMC/12539/2024	SUDHIR KUMAR SAHOO RAKI MALIA@RAKESH MALLIA	AMLAN SHAKTI PAUL	// LINGARAJ P.S. /86 /2020
		VS	VS	()
128	D-CRLMC/12543/2024	STATE OF ODISHA SIBAPRASAD DAS	KUMAR PRAJWAL	// BARI /51 /2022
		VS	VS	()
129	D-CRLMC/12549/2024	STATE OF ODISHA CHAITANYA MALLICK	PRABHAS CHANDRA PANDA	// ADVA /142 /2023
		VS	VS	()
130	D-CRLMC/12551/2024	STATE OF ODISHA ANIL MOHANTY	RAMANIKANTA PATNAIK	// MANGALPUR /241 /2017
		VS	VS	()
131	D-CRLMC/12554/2024	STATE OF ODISHA MANOJ KUMAR HOTA	RANJAN KUMAR ROUT	// NAYAGARH /128 /2023
		VS	VS	()
132	D-CRLMC/12556/2024	STATE OF ODISHA APARTI @ TUNA NAIK	SNEHASISH BEHERA	// DHENKANAL SADAR /51 /2015
		VS	VS	()
133	D-CRLMC/12564/2024	STATE OF ODISHA AJAY KUMAR BEHERA	DEBASIS MISHRA	// BERHAMPUR SADAR /194 /2014
		VS	VS	()
134	D-CRLMP/12450/2024	STATE OF ODISHA SALMA BEGUM	RAMESH CHANDRA OJHA	// / /0
		VS	VS	()
135	D-CRLMP/12486/2024	STATE OF ODISHA JAGANNATH NAYAK	JAYADEBA BEHERA	// / /0
		VS	VS	()
136	D-CRLMP/12517/2024	STATE OF ODISHA SUSHILA GUPTA	AMIT PRASAD BOSE	// / /0
		VS	VS	()

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137	D-CRLMP/12529/2024	STATE OF ODISHA BHANUMATI BEHERA VS	PRASANNA KUMAR DASH VS	// / /0 ()
138	D-CRLMP/12547/2024	STATE OF ODISHA SOU MYA RANJAN DAS VS	DEBASISH PATNAIK VS	// / /0 ()
139	D-CRLMP/12558/2024	THE PRINCIPAL SECRETARY, HOME DEPT., BBSR BICHITRANANDA DAS VS	KARUNAKAR RATH VS	// / /0 ()
140	D-CRLMP/12579/2024	SUPERINTENDENT OF POLICE, BALASORE JHILILATA ROUT VS	KABIRAJ PRADHAN VS	// / /0 ()
141	D-CRLREV/12433/2024	STATE OF ODISHA UDIA NAYAK VS	GOPAL KRISHNA NAYAK VS	// ODAGAON /59 /2000 ()
142	D-CRLREV/12448/2024	STATE OF ODISHA SHAKIL AHMED VS	SURYANARAYAN BISWAL VS	// JAGATPUR /98 /2016 ()
143	D-CRLREV/12487/2024	STATE OF ODISHA INDRAMANI NAYAK VS	GOPAL KRISHNA NAYAK VS	// ODAGAON /59 /2000 ()
144	D-CRLREV/12548/2024	STATE OF ODISHA KRUSHNA PRASAD SABAR VS	PRASANNA KUMAR MISHRA VS	// PARLAKHEMUNDI /188 /2019 ()
145	D-CRLREV/12567/2024	STATE OF ODISHA AMULYA SATAPATHY VS	ASHOK KUMAR BEHERA VS	// / /0 ()
146	D-FAO/18522/2024	STATE OF ODISHA D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS	PRASANTA KUMAR MAHALI VS	// / /0 ()
147	D-JCRLA/12419/2024 JCRLA/49/2024	KALANDI SWAIN@KALIA SWAIN SANTOSH KUMAR SAHU VS STATE OF ODISHA	ADV. VS	// / /0 1ST A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000048/2023

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148	D-JCRLA/12420/2024 JCRLA/50/2024	RADHAKANTA SAHU VS STATE OF ODISHA	ADV. VS	//0 1ST A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000048/2023
149	D-JCRLA/12422/2024 JCRLA/51/2024	RAM DAS VS STATE OF ODISHA	ADV. VS	//0 3RD ADDL.SESION JUDGE CUM SPL.JUDGE,BERHAMPUR 2(A)CC/0000008/2022
150	D-JCRLA/12423/2024 JCRLA/52/2024	NARAYAN SAHU VS STATE OF ODISHA	ADV VS	PATTAPUR (DIGAPAHANDI) /458 /2022 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) ST/0000113/2023
151	D-JCRLA/12425/2024 JCRLA/53/2024	RAGHUBIR JENA@RAGHU NAYAK VS STATE OF ODISHA	ADV. VS	RAIBANIA /61 /2017 DISTRICT & SESSIONS JUDGE,BALASORE(Baleshwar) ST/0000040/2018
152	D-MACA/18515/2024	KUMARI PAIKARAY VS CHANDRA SEKHAR MV	SATYABAN SAHOO VS	// 0 //
153	D-MACA/18562/2024	D.M.(T.P.HUB), ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS NIMITA MUNDA	SOMNATH ROY VS	// 0 //
154	D-MACA/18683/2024	CHANDRA MOHAN MOHAPATRA VS SONU MONU ROADLINES, SAMBALPUR	BIKRAM KESHARI SAHU VS	// 0 //
155	D-MATA/18528/2024	BISWANATH SAHOO VS ROJALIN SWAIN@SAHOO	PRIYA RANJAN SINGH VS	// 0 //
156	D-MATA/18589/2024	UTTAM KUMAR BEHERA VS LAXMIPRIYA BEHERA	BIBHUTI RANJAN MOHANTY VS	// 0 //
157	D-MATA/18638/2024	PUSPALATA MAHANTA VS ABANI KUMAR MAHANTA	PULAKESH MOHANTY VS	// 0 //
158	D-RPFAM/18540/2024	RAKESH SATAPATHY VS SIBANI PANIGRAHI	RAMANIKANTA PATTANAIAK VS	// 0 //
159	D-RPFAM/18605/2024	RAJENDRA BEHERA	DEEPALI MOHAPATRA	//

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		VS	VS	0
160	D-RPFAM/18671/2024	SRIMATI BEHERA CHINMAYA PATTANAİK	ASHOK KUMAR BEHERA	//
		VS	VS	0
161	D-RPFAM/18689/2024	SWATI SATAPRAVA DEIBEDI CHIRANJIV PARITOSH	SUDIPTO PANDA	//
		VS	VS	0
162	D-RSA/18543/2024	KARTIK CHANDRA MAHARANA KAMINI NAHAK	MADHUSMITA KANUNGO	//
		VS	VS	0
163	D-RSA/18553/2024	GOLAPALLI DIBAKAR PATRO BERHAMPUR UNIVERSITY, GANJAM	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
164	D-RSA/18563/2024	M/S. HIMALAYA PUBLISHING HOUSE PVT.LTD. SMRUTI RANJAN SAHOO	SANJAY KUMAR PATTANAİK	//
		VS	VS	0
165	D-WA/18536/2024	STATE OF ODISHA BIJAY KUMAR MOHANTY	SMITA RANJAN PATNAİK	//
		VS	VS	0
166	D-WA/18549/2024	SUBHASRI MOHANTY PURNIMA PATTANAYAK	BIJAYA KUMAR DASH	//
		VS	VS	0
167	D-WA/18565/2024	STATE OF ODISHA SARAT CHANDRA MISHRA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
168	D-WA/18631/2024	SUPERINTENDING ENGINEER, CENTRAL MINOR IRRIGATION CIRCLE, KHORDHA BANAJINI MISHRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
169	D-WA/18640/2024	STATE OF ODISHA STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
170	D-WA/18654/2024	SANTOSH KHORA STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	//
		VS	VS	0

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171	D-WA/18668/2024	NARAYAN PRADHAN STATE OF ODISHA VS DACTOR PRADHAN	UTTAM KUMAR SAHOO, A.S.C. VS	// // 0 //
172	D-WA/18692/2024	STATE OF ODISHA VS GATI CHANDRA PATTNAIK	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
173	D-WP(C)/18516/2024	M/S. KINTALI SUNIL KUMAR PATRO VS STATE TAX OFFICER, CT AND GST, GANJAM II	ITISHREE TRIPATHY VS	// 0 //
174	D-WP(C)/18517/2024	M/S. RANJIT SENGUPTA VS SUPDT. CGST AND CENTRAL EXCISE CUTTACK II	ITISHREE TRIPATHY VS	// 0 //
175	D-WP(C)/18518/2024	PRAMILA MIRDHA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	// 0 //
176	D-WP(C)/18519/2024	RAJESH KUMAR TARINI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
177	D-WP(C)/18520/2024 WP(C)/10268/2024	BISWAJIT KHUNTIA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
178	D-WP(C)/18523/2024	DAMBARUDHAR MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA-O-1202/07 VS	// 0 //
179	D-WP(C)/18525/2024	BABULI BEHERA VS UNION OF INDIA	NIRMAL RANJAN ROURAY VS	// 0 //
180	D-WP(C)/18526/2024	SADANAN JANA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
181	D-WP(C)/18527/2024	DR. PRASANTA KUMAR SAHOO VS STATE OF ODISHA	SUNIL KUMAR PATTNAIK VS	// 0 //

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182	D-WP(C)/18529/2024	JAYANTA KUMAR SATPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
183	D-WP(C)/18530/2024	AMARNATH MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
184	D-WP(C)/18531/2024	URMILA SUNDARI DEI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
185	D-WP(C)/18532/2024	SRIKANTA KUMAR BEJA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
186	D-WP(C)/18533/2024	UMESH CHANDRA JENA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
187	D-WP(C)/18534/2024	RADHAMOHAN PANDEY VS UNION OF INDIA	DAYANIDHI MISHRA VS	// 0 //
188	D-WP(C)/18535/2024	BINAY KUMAR SAMAL VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
189	D-WP(C)/18537/2024	SIDDHANT KUMAR DUTT VS PRESIDING OFFICER, LABOUR COURT, KHURDA	RASHMI KANTA ACHARYA VS	// 0 //
190	D-WP(C)/18538/2024	SANTOSH KUMAR BISOYI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
191	D-WP(C)/18539/2024	NARESH CHANDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
192	D-WP(C)/18544/2024	MADAN MOHAN PADHI VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
193	D-WP(C)/18548/2024	SUSHANTA KUMAR BEHERA	SANJIB MOHANTY	//

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		VS	VS	0
194	D-WP(C)/18550/2024	REGIONAL DIRECTOR, D.A.V INSTITUTIONS ODISHA ZONE-1, BBSR, KHURDA ANIL KUMAR BEHERA	TAPASWINI SINHA	//
		VS	VS	0
195	D-WP(C)/18554/2024	BIJAYINEE MAJHI RAHUL PATRA	AJAYA KUMAR MOHARANA	//
		VS	VS	0
196	D-WP(C)/18555/2024 WP(C)/10329/2024	STATE OF ODISHA NATIONAL ALUMINIUM COMPANY LTD. NAYAPALLI	PAMI RATH	//
		VS	VS	0
197	D-WP(C)/18556/2024	MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK BHASKAR CHANDRA SINGH	NIRA SUNDAR PANDA	//
		VS	VS	0
198	D-WP(C)/18557/2024	STATE OF ODISHA DEEPAK RANJAN SAHU	SISIRA PANIGRAHI	//
		VS	VS	0
199	D-WP(C)/18559/2024	STATE OF ODISHA MANJULATA MUDULI	SISIR SOMADAR	//
		VS	VS	0
200	D-WP(C)/18566/2024	MANJULATA MUDULI PARADEEP PHOSPHATES LTD., JAGATSINGHPUR	SUSANTA KUMAR DASH	//
		VS	VS	0
201	D-WP(C)/18569/2024	STATE OF ODISHA HAREKRUSHNA NAYAK	SATYA RANJAN PATI	//
		VS	VS	0
202	D-WP(C)/18570/2024	STATE OF ODISHA NIBEDITA NAYAK	S.SUDHANSU KUMAR SUBUDHI	//
		VS	VS	0
203	D-WP(C)/18571/2024	STATE OF ODISHA M/S. NILAMADHABA ENTERPRISES, KEONJHAR	PRAKASH KUMAR JENA	//
		VS	VS	0
204	D-WP(C)/18572/2024	STATE TAX OFFICER, CT AND GST CIRCLE, KEONJHAR KAILASH CHANDRA KHUNTIA	JATADHARI BARIK	//
		VS	VS	0

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205	D-WP(C)/18573/2024	STATE OF ODISHA M/S. BPD TIPL INFRA PROJECTS, BBSR VS	PRAKASH KUMAR JENA VS	// // 0
206	D-WP(C)/18574/2024	STATE TAX OFFICER, BBSR SUSHANTA KUMAR MISHRA VS	DINESH KUMAR PANDA VS	// // 0
207	D-WP(C)/18575/2024	STATE OF ODISHA KARTICK PRASAD PANDA VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
208	D-WP(C)/18576/2024	STATE OF ODISHA DEBASISH ROUT VS	BIGHNARAJ RATH VS	// // 0
209	D-WP(C)/18577/2024	STATE OF ODISHA CUTTACK CENTRAL CO-OPERATIVE BANK LTD., CUTTACK VS	SARATHI JYOTI MOHANTY VS	// // 0
210	D-WP(C)/18578/2024	JOINT LABOUR COMMNR, CUTTACK SARAT KHATAI VS	SUSMITA PATTNAIK VS	// // 0
211	D-WP(C)/18580/2024	LAR AND R AUTHORITY, KHURDA DIPUN KUMAR JENA VS	PRATIK NAYAK VS	// // 0
212	D-WP(C)/18581/2024	STATE OF ODISHA CUTTACK CENTRAL CO-OPERATIVE BANK LTD., CUTTACK VS	SARATHI JYOTI MOHANTY VS	// // 0
213	D-WP(C)/18582/2024 WP(C)/10303/2024	JOINT LABOUR COMMISSIONER, CUTTACK MAX LIFE INSURANCE COMPANY LTD.,CUTTACK VS	RAMACHANDRA PANIGRAHY VS	// // 0
214	D-WP(C)/18585/2024	THE PRESIDENT, DISTRICT CONSUMER DIPUTES REDRESSAL COMMISSION, CUTTACK CUTTACK CENTRAL CO-OPERATIVE BANK LTD., VS	SARATHI JYOTI MOHANTY VS	// // 0
215	D-WP(C)/18586/2024	JOINT LABOUR COMMNR, CUTTACK SHESASHISH ACHARYA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/18587/2024	NATIONAL SMALL INDUSTRIES CORPORATION LTD, KOLKATA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
217	D-WP(C)/18588/2024	DAMAYANTI NARENDRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
218	D-WP(C)/18590/2024	SANJUKTA KUMARI PADHY VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
219	D-WP(C)/18591/2024	NATIONAL SMALL INDUSTRIES CORPORATION LTD, KOLKATA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
220	D-WP(C)/18592/2024	RADHA MADHABA PARICHA VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
221	D-WP(C)/18594/2024 WP(C)/10310/2024	PRAVA RANJAN MISHRA VS THE CENTRAL PROCESSING CENTER, INCOME TAX DEPT., BENGALURU	SIDHARTHA MISHRA VS	// 0 //
222	D-WP(C)/18597/2024	BINOD KUMAR NANDA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
223	D-WP(C)/18599/2024	RAM NARAYAN MISHRA VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
224	D-WP(C)/18600/2024	SUBBRAT KUMAR PRADHAN VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
225	D-WP(C)/18601/2024	NATIONAL SMALL INDUSTRIES CORPORATION LTD, KOLKATA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
226	D-WP(C)/18604/2024	G.RAMA KRISHNA REDDY VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
227	D-WP(C)/18606/2024	SANJAY KUMAR PARIJA	SUBASH MANSINGH	//

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	WP(C)/10332/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/18608/2024	SANTOSH KUMAR PANDA VS ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	SASWATI MOHAPATRA VS	// 0 //
229	D-WP(C)/18609/2024	RAMANATH GURU VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //
230	D-WP(C)/18610/2024	NARAYANA PADHY VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
231	D-WP(C)/18611/2024	SHIBARAM MISHRA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
232	D-WP(C)/18612/2024	SUDARSAN NAYAK VS CHAIRMAN AND APPELLATE AUTHORITY, BBSR	PRONOY MOHANTY VS	// 0 //
233	D-WP(C)/18614/2024	SHRI LOCHARIA SAI KRISHNA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
234	D-WP(C)/18615/2024	PRAMODA BALIARSINGH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
235	D-WP(C)/18616/2024	SALGADIA HAPPY AND HOLY HOME SOCIETY, BBSR VS UNION OF INDIA	DR. SIMANCHALLA RANJIT VS	// 0 //
236	D-WP(C)/18617/2024	BINOD KUMAR DASH VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
237	D-WP(C)/18619/2024	BIJAYA KUMAR MALLIK@BIJAY MALLIK VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR, KHURDA	SHASHI BHUSAN JENA VS	// 0 //
238	D-WP(C)/18623/2024	BINOD KUMAR DASH VS	AJAYA KUMAR JENA VS	// 0

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239	D-WP(C)/18624/2024	STATE OF ODISHA RAMA CHANDRA MOHANTY VS	SOUMENDRA KUMAR NAYAK VS	// // 0
240	D-WP(C)/18626/2024	CANARA BANK, REGIONAL OFFICE, BBSR,KHURDA BINOD KUMAR DASH VS	AJAYA KUMAR JENA VS	// // 0
241	D-WP(C)/18627/2024	STATE OF ODISHA BAHADUL DAS VS	BASUDEV BARIK VS	// // 0
242	D-WP(C)/18628/2024	STATE OF ODISHA PITABASH PAIKARAYA VS	ACHYUTANANDA PATTANAIK VS	// // 0
243	D-WP(C)/18629/2024	STATE OF ODISHA BABULI NAYAK @ BABULA NAYAK VS	ACHYUTANANDA PATTANAIK VS	// // 0
244	D-WP(C)/18630/2024	STATE OF ODISHA MANORANJAN BEHERA VS	AVIJIT PATNAIK VS	// // 0
245	D-WP(C)/18634/2024	STATE OF ODISHA AKSHYA KUMAR SAHOO VS	KARUNAKAR RATH VS	// // 0
246	D-WP(C)/18635/2024	STATE OF ODISHA SANJUKTA TANDIA VS	ASTAMI TANDIA VS	// // 0
247	D-WP(C)/18636/2024	STATE OF ODISHA SIDHARTHA PRASAD PARIDA VS	AMIT PRASAD BOSE VS	// // 0
248	D-WP(C)/18637/2024	BINDUSMITA RANA DEBASISH MAHAPATRA VS	ABHISHEK DASH VS	// // 0
249	D-WP(C)/18639/2024	BIDYUTLATA MAHAPATRA SATRUGHANA SAHU VS	GUNAKAR MISHRA VS	// // 0
		THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION,BERHAMPUR		//

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250	D-WP(C)/18641/2024	RAJ KISHORE SWAIN VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// 0 //
251	D-WP(C)/18642/2024	RAJALAXMI BHUKTA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
252	D-WP(C)/18643/2024	HARIHAR DAS VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
253	D-WP(C)/18644/2024	NATIONAL SMALL INDUSTRIES CORPORATION LTD, KOLKATA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
254	D-WP(C)/18646/2024	GYANA NARAYAN JENA VS CHAIRMAN-CUM-MANAGING DIRECTOR, UNION BAN OF INDIA, MUMBAI, MAHARASTRA	JAJATI KESHARI KHUNTIA VS	// 0 //
255	D-WP(C)/18649/2024	M/S. SHAKTI ENTERPRISES, SUNDARGARH VS THE COMMNR. OF CT AND GST, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //
256	D-WP(C)/18650/2024	NATIONAL SMALL INDUSTRIES CORPORATION LTD, KOLKATA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
257	D-WP(C)/18651/2024	DAKSHATA MAHAPATRA VS UNION OF INDIA	SOUMENDRA PATTANAIAK VS	// 0 //
258	D-WP(C)/18652/2024	SATYAJIT DAS VS HAL, GENERAL MANAGER, KARNATAK, INDIA	ACHYUTANANDA PATTANAIAK VS	// 0 //
259	D-WP(C)/18653/2024	NATIONAL SMALL INDUSTRIES CORPORATION LTD, KOLKATA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
260	D-WP(C)/18655/2024	STATE OF ODISHA VS SWAPNESWAR GOCHHI	SANGRAM KESARI JENA,A.G.A VS	// 0 //
261	D-WP(C)/18657/2024	BISWAJIT DAS	ACHYUTANANDA PATTANAIAK	//

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		VS	VS	0
262	D-WP(C)/18658/2024	HAL, GENERAL MANAGER, KARNATAK, INDIA PRATYUSHA RAJESHWARI SINGH	SOUMYARANJAN PRADHAN	//
		VS	VS	0
263	D-WP(C)/18659/2024	ELECTION COMMISSION OF INDIA,NEW DELHI BUDHIMANTA MALLIK	CHITTA RANJAN PATNAIK	//
		VS	VS	0
264	D-WP(C)/18662/2024	STATE OF ODISHA M/S. ENTERPRISES, ROURKELA	SANTOSH KUMAR MISHRA	//
		VS	VS	0
265	D-WP(C)/18664/2024	THE COMMNR. OF CT AND GST, CUTTACK M/S SHAKTI ENTERPRISES, SUNDERGARH	SANTOSH KUMAR MISHRA	//
		VS	VS	0
266	D-WP(C)/18665/2024	THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK MANAS RANJAN SAMAL	JAYDEEP PAL	//
		VS	VS	0
267	D-WP(C)/18666/2024	STATE OF ODISHA ANNAPURNA MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
268	D-WP(C)/18667/2024	STATE OF ODISHA M/S. SHAKTI ENTERPRISES, SUNDARGARH	SANTOSH KUMAR MISHRA	//
		VS	VS	0
269	D-WP(C)/18669/2024	THE COMMNR. OF CT AND GST, CUTTACK M/S SHAKTI ENTERPRISES, SUNDERGARH	SANTOSH KUMAR MISHRA	//
		VS	VS	0
270	D-WP(C)/18670/2024	THE COMMISSIONER, SALES TAX, CT AND GST SUNDERGARH M/S SHAKTI ENTERPRISES, DE-69, SUNDARGARH	SANTOSH KUMAR MISHRA	//
		VS	VS	0
271	D-WP(C)/18672/2024	THE COMMNR OF CT AND GST, CUTTACK KRUSHNAPRIYA DAS	DEBENDRA KUMAR SAHOO	//
		VS	VS	0
272	D-WP(C)/18673/2024	STATE OF ODISHA JAYAKRISHNA SAHOO	MANMAYA KUMAR DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/18674/2024	STATE OF ODISHA SAYED MUKHTAR VS	SATYA SMRUTI MOHANTY VS	// // 0
274	D-WP(C)/18675/2024	STATE OF ODISHA BIPIN BIHARI SWAIN VS	JAYDEEP PAL VS	// // 0
275	D-WP(C)/18676/2024	STATE OF ODISHA SATYANARAYAN NAYAK VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
276	D-WP(C)/18677/2024	STATE OF ODISHA PRABEEN KUMAR HOTA VS	GYANA RANJAN SETHI VS	// // 0
277	D-WP(C)/18678/2024	STATE OF ODISHA MANOJ KUMAR MALLICK VS	GYANA RANJAN SETHI VS	// // 0
278	D-WP(C)/18679/2024	STATE OF ODISHA PRADYUMNA KUMAR MOHAPATRA VS	ACHYUTANANDA PATTANAIAK VS	// // 0
279	D-WP(C)/18680/2024	STATE OF ODISHA M/S SHAKTI ENTERPRISES, DE-69, ROURKELA, SUNDARGARH VS	SANTOSH KUMAR MISHRA VS	// // 0
280	D-WP(C)/18681/2024	THE COMMNR OF CT AND GST, CUTTACK SESHADEV JANI VS	GYANA RANJAN SETHI VS	// // 0
281	D-WP(C)/18682/2024	STATE OF ODISHA SUKANTA KUMAR MAHANANDA VS	GYANA RANJAN SETHI VS	// // 0
282	D-WP(C)/18684/2024	STATE OF ODISHA SKM AND PP (J.V), SUNDARGARH VS	BIDYADHAR MANSING VS	// // 0
283	D-WP(C)/18685/2024	STATE OF ODISHA PRANAYA KUMAR SINGH VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// // 0 //

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FILING REPORT AS ON :24/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/18686/2024	NIRBALI SAGARIA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
285	D-WP(C)/18687/2024	M/S. SRI ANUGRAHA TOSHAMI FILLING STATION,RAYAGADA VS CHAIRPERSON, CENTRAL BOARD OF EXCISE AND CUSTOMS,MINISTRY OF FINANCE,NEW DELHI	JAGAMOHAN PATTANAIAK VS	// 0 //
286	D-WP(C)/18688/2024	BIMALA HANS VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
287	D-WP(C)/18690/2024	GOBARDHAN DASH VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
288	D-WP(C)/18691/2024	GOURI SANKAR PADHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
289	D-WP(C)/18693/2024	PRANA KRUSHNA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
290	D-WP(C)/18694/2024	ROKKAM RAMANA RAO VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
291	D-WP(C)/18696/2024	KISHORE CHANDRA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
292	D-WP(C)/18697/2024	BALARAM HEMBRAM VS THE CHAIRMAN CUM MD CUM DISCIPLINARY AUTHORITY, BHARAT SANCHAR BHAWAN, NEW DELHI	TRILOCHAN RATH VS	// 0 //
293	D-WP(C)/18698/2024	SIMANCHAL MUKHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
294	D-WP(C)/18700/2024	JOGENDRA SAHU VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
295	D-WP(C)/18701/2024	SUBAS CHANDRA SAHOO	JANAKI KANTA MAHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	D-WP(C)/18702/2024	ODISHA TOURISM DEVELOPMENT CORPORATION, KHURDA SIBARAM RAJ	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
297	D-WP(C)/18703/2024	STATE OF ODISHA NARENDRA KUMAR SAMAL	MANAS KUMAR SWAIN	//
		VS	VS	0
298	D-WP(C)/18704/2024	STATE OF ODISHA KANAK SAHU	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
299	D-WP(C)/18705/2024	STATE OF ODISHA AJIT KUMAR BEHERA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
300	D-WP(C)/18706/2024	STATE OF ODISHA MAKUNDA SAGARIA	BHASKAR SAMANTARAY	//
		VS	VS	0
301	D-WP(C)/18707/2024	STATE OF ODISHA BIMAL HANS	BHASKAR SAMANTARAY	//
		VS	VS	0
302	D-ABLAPL/12426/2024	STATE OF ODISHA SUNAKAR MAHAKUDA	MAHES DAS	TUMUDIBANDHA /26 /2024
		VS	VS	0
303	D-ABLAPL/12427/2024	STATE OF ODISHA INDRAMANI MAHARANA	MAHES DAS	G.UDAYAGIRI /50 /2024
		VS	VS	0
304	D-ABLAPL/12430/2024	STATE OF ODISHA PRASANNA CHOUDHURY	PRASANTA KUMAR PANDA	//
		VS	VS	0
305	D-ABLAPL/12437/2024	STATE OF ODISHA PRASANT SAMANTARAY	BIJAY KUMAR BEHERA	INDUSTRIAL ESTATE PS /85 /2024
		VS	VS	0
306	D-ABLAPL/12438/2024	STATE OF ODISHA KABIRAJ MEDANDA RAY @ KABIRAJ MENDEYAT RAY @ KABIRAJ ODANDARAY	BIJAY KUMAR BEHERA	INDUSTRIAL ESTATE PS /85 /2024
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-ABLAPL/12439/2024	STATE OF ODISHA RASHMI RANJAN ROUT VS	BIJAY KUMAR BEHERA VS	// INDUSTRIAL ESTATE PS /75 /2024 ()
308	D-ABLAPL/12441/2024	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	SATYA RANJAN MULIA VS	// JHARSUGUDA SADAR /52 /2024 ()
309	D-ABLAPL/12443/2024	STATE OF ODISHA MITU PRADHAN VS	SAROJ KUMAR PADHI VS	// PIPLI /197 /2024 ()
310	D-ABLAPL/12452/2024	STATE OF ODISHA KANAKALATA BEHERA VS	M.A.ALI VS	// TIHIDI /451 /2020 ()
311	D-ABLAPL/12453/2024	STATE OF ODISHA KANAKALATA BEHERA VS	M.A.ALI VS	// TIHIDI /349 /2019 ()
312	D-ABLAPL/12454/2024	STATE OF ODISHA NARAHARI SETHI VS	SK. ZAFARULLA VS	// NAIKANI-DIHI /36 /2003 ()
313	D-ABLAPL/12457/2024	STATE OF ODISHA SURENDRANATH ROUT VS	DEEPAK KU SAHOO VS	// KUDANAGARI /48 /2024 ()
314	D-ABLAPL/12458/2024	STATE OF ODISHA ADHIKARI ARABINDA DAS @ BUBU VS	DEEPAK KUMAR SAHOO VS	// PATKURA /98 /2024 ()
315	D-ABLAPL/12460/2024	STATE OF ODISHA RAMESH DAS VS	DEBASISH SAMAL VS	// BALASORE SADAR /330 /2023 ()
316	D-ABLAPL/12461/2024	STATE OF ODISHA SANJIB KUMAR NAYAK VS	DEBASISH SAMAL VS	// BALASORE SADAR /163 /2024 ()
317	D-ABLAPL/12463/2024	STATE OF ODISHA TIKESWAR SAHU VS STATE OF ODISHA	BHARAT JALLI VS	// TELKOI /120 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-ABLAPL/12464/2024	SK ALI HUSSEN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /104 /2024 () //
319	D-ABLAPL/12465/2024	SAHIL KUMAR PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /119 /2024 () //
320	D-ABLAPL/12466/2024	RAJA BABU @ SK. RAJA BABU @ RAJANI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	SALIPUR /219 /2019 () //
321	D-ABLAPL/12467/2024	TUNA KANHAR @ ASHITH KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /66 /2024 () //
322	D-ABLAPL/12471/2024	TUTU @ TULU @ ABHIJIT SENAPATI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /52 /2007 () //
323	D-ABLAPL/12472/2024	AJAYA KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /87 /2024 () //
324	D-ABLAPL/12475/2024	DEBASISH DAS @ DEBASHISH DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /6 /2024 () //
325	D-ABLAPL/12476/2024	PIKUL MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DHENKANAL SADAR /1007 /2023 () //
326	D-ABLAPL/12477/2024	BAPI PATASANI @ DHIREN PATASAHANI VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS	KHANDAGIRI P.S. /259 /2024 () //
327	D-ABLAPL/12479/2024	BABULI @ BABUL MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DHENKANAL SADAR /1007 /2023 () //
328	D-ABLAPL/12480/2024	SUKANTA MOHAPATRA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	GOPALPUR /250 /2023 () //
329	D-ABLAPL/12482/2024	RITANJALI BARIK	SANJAY KUMAR PATTANAIAK	MAHILA P.S. BUXIBAZAR /59 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	D-ABLAPL/12484/2024	STATE OF ODISHA DEBASISH BRAHMA	PRASANTA KUMAR SAHOO	// BHARATPUR PS /261 /2024
		VS	VS	()
331	D-ABLAPL/12494/2024	STATE OF ODISHA SK. JAHANGIR	HAREKRUSHNA DASH	// //
		VS	VS	()
332	D-ABLAPL/12495/2024	STATE OF ODISHA SIBIRA KUMAR ROUT	PANCHANAN PANIGRAHI	// KAMAKHYANAGAR /204 /2024
		VS	VS	()
333	D-ABLAPL/12506/2024	STATE OF ODISHA RAMAKANTA SWAIN	MANAS KUMAR CHAND	// KHURDA SADAR /81 /2024
		VS	VS	()
334	D-ABLAPL/12508/2024	STATE OF ODISHA PRASANTA MANDAL	UMESH CHANDRA DORA	// MALKANGIRI /73 /2016
		VS	VS	()
335	D-ABLAPL/12509/2024	STATE OF ODISHA PRASANTA DAS	PITAMBAR JENA	// BANSADA /38 /2024
		VS	VS	()
336	D-ABLAPL/12511/2024	STATE OF ODISHA BISWAJIT NAYAK	PITAMBAR JENA	// CHOUWAR /165 /2024
		VS	VS	()
337	D-ABLAPL/12514/2024	STATE OF ODISHA SEBAK PARIDA	SUJIT KUMAR SAHU	// KUDANAGARI /126 /2024
		VS	VS	()
338	D-ABLAPL/12519/2024	STATE OF ODISHA BIDULATA BISWAL	SAMBIT BISWAL	// KUJANGA /157 /2024
		VS	VS	()
339	D-ABLAPL/12524/2024	STATE OF ODISHA BIDYAMATI LAKRA	PRATAP CHANDRA CHHINCHANI	// ATTABIRA /198 /2021
		VS	VS	()
340	D-ABLAPL/12532/2024	STATE OF ODISHA BALLAV CHANDRA DASH	DIPTI RANJAN BHOKTA	// JEYPORE VIGILANCE /40 /2023
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-ABLAPL/12535/2024	STATE OF ODISHA(VIG.) UMESH CHANDRA MOHANTY VS	ANJAN KUMAR BISWAL VS	// LALBAG /230 /2023 ()
342	D-ABLAPL/12537/2024	STATE OF ODISHA CHANDAN KUMAR JENA VS	ANJAN KUMAR BISWAL VS	// LALBAG /230 /2023 ()
343	D-ABLAPL/12542/2024	STATE OF ODISHA KALU NAIK VS	PRASANTA KUMAR DAS VS	// SAHID NAGAR P.S. /196 /2023 ()
344	D-ABLAPL/12544/2024	STATE OF ODISHA SHANTANU KHARSEL VS	SURYAKANTA DWIBEDI VS	// BELPARA /53 /2024 ()
345	D-ABLAPL/12545/2024	STATE OF ODISHA RAJKUMAR MEHER VS	RAMAKANTA MISHRA VS	// BOLANGIR TOWN /54 /2024 ()
346	D-ABLAPL/12546/2024	STATE OF ODISHA TULA BAG @ TULARAM BAG VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /130 /2024 ()
347	D-ABLAPL/12550/2024	STATE OF ODISHA SK. SAHABAJ HUSSAIN VS	SAMVIT MOHANTY VS	// TIRTOL /212 /2020 ()
348	D-ABLAPL/12555/2024	STATE OF ODISHA SOUMYA RANJAN DAS VS	DEBASISH PATNAIK VS	// ASKA /43 /2024 ()
349	D-ABLAPL/12561/2024	STATE OF ODISHA ANIL @ TRINATH PRADHAN VS	SURENDRA MOHANTY VS	// DHANUPALI /88 /2024 ()
350	D-ABLAPL/12562/2024	STATE OF ODISHA GUDULU @ ASISH KUMAR DAS VS	DEBASIS MISHRA VS	// TALABANIA /175 /2023 ()
351	D-ABLAPL/12565/2024	STATE OF ODISHA BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// EOW,BHUBANESWAR /3 /2024 () //

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-ABLAPL/12568/2024	DUSMANTA KUMAR SWAIN VS STATE OF ODISHA	DEBASIS TRIPATHY VS	EOW,BHUBANESWAR /3 /2024 () //
353	D-ABLAPL/12571/2024	AYAB @ MUNA KHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KORAPUT TOWN /82 /2024 () //
354	D-ABLAPL/12573/2024	SUDARSHAN BARIKI VS STATE OF ODISHA	ANNADA SANKAR JENA VS	CHANDANPUR /78 /2024 () //
355	D-ABLAPL/12575/2024	AKASH SAHU VS STATE OF ODISHA	LALIT SAHU VS	PUINTALA /74 /2024 () //
356	D-ABLAPL/12576/2024	UTKALIKA SAHU @ MANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /245 /2022 () //
357	D-ABLAPL/12577/2024	AKSHAYA KUMAR NAIK @ AKSHAYA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GOPALPUR /91 /2023 () //
358	D-ABLAPL/12580/2024	PRABHAT KUMAR ROUT @ PRAVAT KUMAR ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /157 /2022 () //
359	D-ABLAPL/12584/2024	CHANDRABHANU JENA @ CHANDRABANU JENA VS STATE OF ODISHA	PRATAP KUMAR RAY VS	MANGALPUR /91 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :24/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/751/2016 WPC(OA)/751/2016	SASHIMANI SETHI MP		9/2024
2	D-CRLMP/4393/2024 CRLMP/295/2024	ASWINI KUMAR PARIDA MP	BIBHU PRASAD MOHANTY	104/2024
3	D-CRLMP/2390/2023 CRLMP/2390/2023	SIRSHANANDA DAS MP		105/2024
4	D-RVWPET/286/2021 RVWPET/286/2021	MEDHA JENA MP	PRAFULLA CHANDRA ACHARYA	130/2024
5	D-RVWPET/10852/2024 RVWPET/36/2024	SUKRA MUDULI MP		131/2024
6	D-RVWPET/7000/2024 RVWPET/ /	PARBATI Ghibila MP	RABINDRA NATH DEBATA	132/2024
7	D-CMAPL/780/2023 CMAPL/780/2023	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. MP		166/2024
8	D-CMAPL/18633/2024 CMAPL/ /	KAILASH OJHA MP	SAMARENDRA BAHADUR	167/2024
9	D-RPFAM/134/2023 RPFAM/134/2023	SARASWATI SAHOO MP	DURGA PRASANNA MISHRA	179/2024
10	D-RPFAM/130/2023 RPFAM/130/2023	BISHNUPRIYA BEHERA MP	ANJAN KUMAR BISWAL	180/2024
11	D-RPFAM/18/2021 RPFAM/18/2021	G. DEBENDRA RAO MP	M/S.JUGAL.K.PANDA,S.S.DAS,B.KARNA	181/2024
12	D-MATA/18528/2024 MATA/ /	BISWANATH SAHOO MP	PRIYA RANJAN SINGH	182/2024
13	D-RPFAM/18605/2024 RPFAM/ /	RAJENDRA BEHERA MP	DEEPALI MOHAPATRA	182/2024
14	D-RPFAM/18671/2024 RPFAM/ /	CHINMAYA PATTANAIK MP	ASHOK KUMAR BEHERA	183/2024
15	D-MATA/18528/2024 MATA/ /	BISWANATH SAHOO MP	PRIYA RANJAN SINGH	183/2024
16	D-RPFAM/18689/2024 RPFAM/ /	CHIRANJIV PARITOSH MP	SUDIPTO PANDA	184/2024
17	D-MATA/18589/2024 MATA/ /	UTTAM KUMAR BEHERA MP	BIBHUTI RANJAN MOHANTY	184/2024
18	D-MATA/18638/2024 MATA/ /	PUSPALATA MAHANTA MP	DULAKESH MOHANTY	185/2024
19	D-RPFAM/18689/2024 RPFAM/ /	CHIRANJIV PARITOSH MP	SUDIPTO PANDA	185/2024
20	D-CONTC/4094/2023 CONTC/4094/2023	MANGAL SINGH MP		258/2024
21	D-CONTC/10058/2024 CONTC/3096/2024	SIBANANDA SAHA MP	BIBEKANANDA BHUYAN	259/2024
22	D-CONTC/10052/2024 CONTC/2433/2024	BISWAJIT SAHA MP	BIBEKANANDA BHUYAN	260/2024
23	D-CONTC/6039/2023 CONTC/6039/2023	SANTOSH KUMAR SAHOO MP		261/2024
24	D-CONTC/16972/2024 CONTC/ /	SUDHA RANJAN PANDA MP	ADV.	262/2024
25	D-CONTC/16978/2024 CONTC/ /	PRAFULLA KUMAR GIRI MP	PRAFULLA KUMAR MOHAPATRA	263/2024
26	D-SA/258/1981	MADHUSUDAN	M/S.M.M.SAHU, M/S.SWARUP KU. PATTNAIK,G.M.RATH,S.S.PADHY,N	

	SA/258/1981	MP		342/2024
27	D-SA/258/1981	MADHUSUDAN	M/S.M.M.SAHU, M/S.SWARUP KU. PATTNAIK,G.M.RATH,S.S.PADHY,N	
	SA/258/1981	MP		343/2024
28	D-SA/258/1981	MADHUSUDAN	M/S.M.M.SAHU, M/S.SWARUP KU. PATTNAIK,G.M.RATH,S.S.PADHY,N	
	SA/258/1981	MP		344/2024
29	D-SA/258/1981	MADHUSUDAN	M/S.M.M.SAHU, M/S.SWARUP KU. PATTNAIK,G.M.RATH,S.S.PADHY,N	
	SA/258/1981	MP		345/2024
30	D-SA/48/1999	SIDHESWAR	M/S.S.R.PATNAIK	
	SA/48/1999	MP		346/2024
31	D-SA/48/1999	SIDHESWAR	M/S.S.R.PATNAIK	
	SA/48/1999	MP		347/2024
32	D-SA/20/1998	BIBEKANANDA	M/S.N.K.ACHARYA	
	SA/20/1998	MP		348/2024
33	D-SA/275/1989	CHAKRADHAR	M/S.S.K.NAYAK,DEBASIS NAYAK,S.K.SAHU	
	SA/275/1989	MP		349/2024
34	D-SA/275/1989	CHAKRADHAR	M/S.S.K.NAYAK,DEBASIS NAYAK,S.K.SAHU	
	SA/275/1989	MP		350/2024
35	D-SA/275/1989	CHAKRADHAR	M/S.S.K.NAYAK,DEBASIS NAYAK,S.K.SAHU	
	SA/275/1989	MP		351/2024
36	D-CRLREV/12433/2024	UDIA NAYAK	GOPAL KRISHNA NAYAK	
	CRLREV/ /	MP		354/2024
37	D-CRLREV/12433/2024	UDIA NAYAK	GOPAL KRISHNA NAYAK	
	CRLREV/ /	MP		355/2024
38	D-CRLREV/12433/2024	UDIA NAYAK	GOPAL KRISHNA NAYAK	
	CRLREV/ /	MP		356/2024
39	D-CRLREV/12448/2024	SHAKIL AHMED	SURYANARAYAN BISWAL	
	CRLREV/ /	MP		357/2024
40	D-CRLREV/9424/2024	DASARATHI @ DASARATH SAMAL @ DAS	SHARMIN SAMAL NAYAK	
	CRLREV/158/2024	MP		358/2024
41	D-CRLREV/9424/2024	DASARATHI @ DASARATH SAMAL @ DAS	SHARMIN SAMAL NAYAK	
	CRLREV/158/2024	MP		359/2024
42	D-CRLREV/12487/2024	INDRAMANI NAYAK	GOPAL KRISHNA NAYAK	
	CRLREV/ /	MP		360/2024
43	D-CRLREV/12487/2024	INDRAMANI NAYAK	GOPAL KRISHNA NAYAK	
	CRLREV/ /	MP		361/2024
44	D-CRLREV/12487/2024	INDRAMANI NAYAK	GOPAL KRISHNA NAYAK	
	CRLREV/ /	MP		362/2024
45	D-CRLREV/12487/2024	INDRAMANI NAYAK	GOPAL KRISHNA NAYAK	
	CRLREV/ /	MP		363/2024
46	D-CRLREV/12548/2024	KRUSHNA PRASAD SABAR	PRASANNA KUMAR MISHRA	
	CRLREV/ /	MP		364/2024
47	D-CRLREV/12567/2024	AMULYA SATAPATHY	ASHOK KUMAR BEHERA	
	CRLREV/ /	MP		365/2024
48	D-FAO/8986/2024	THE MANAGER (LEGAL), CHOLA MS G.I.CO.	HLDJDTA	
	FAO/108/2024	MP		388/2024
49	D-FAO/18522/2024	D.M., NEW INDIA ASSURANCE CO.LTD.,	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		389/2024
50	D-BLAPL/4458/2024	SUNKARI KARENNA	SOUBHAGYA KUMAR DASH	
	BLAPL/1229/2024	MP		435/2024
51	D-BLAPL/10686/2022	MANOJ KUMAR PANDA	NEELAKANTHA PANDA	
	BLAPL/10686/2022	MP		436/2024
52	D-BLAPL/13845/2023	PANKAJ MALLICK	ASIT KUMAR JENA	
	BLAPL/13845/2023	MP		437/2024
53	D-BLAPL/6163/2024	DILIP KUMAR SAHOO		
	BLAPL/1801/2024	MP		438/2024
54	D-BLAPL/6632/2023	KIRTI KUMAR TRIPATHY		
	BLAPL/6632/2023	MP		439/2024
55	D-BLAPL/10800/2024	RAJKISHORE JENA	JAGAJIBAN PRADHAN	
	BLAPL/3818/2024	MP		440/2024
56	D-CMP/1438/2023	MUMTAZ PARWEEN		
	CMP/1438/2023	MP		468/2024
57	D-CMP/18579/2024	SURENDRANATH PRUSTY	SAMBEET PATTANAYAK	
	CMP/ /	MP		469/2024

58	D-CMP/18583/2024 CMP/ /	SURENDRANATH PRUSTY MP	SAMBEET PATTANAYAK	470/2024
59	D-CMP/2615/2024 CMP/48/2024	MEGA BUILDERS AND DEVELOPERS, BBSR MP		471/2024
60	D-CMP/18695/2024 CMP/ /	NRUSINGHA CHARAN PANDA MP	MAHESWAR MOHANTY	472/2024
61	D-RSA/12394/2024 RSA/67/2024	DHANESWAR GOUD MP	ANUP KUMAR SAHOO	496/2024
62	D-RSA/18543/2024 RSA/ /	KAMINI NAHAK MP	MADHUSMITA KANUNGO	497/2024
63	D-RSA/18543/2024 RSA/ /	KAMINI NAHAK MP	MADHUSMITA KANUNGO	498/2024
64	D-RSA/297/2023 RSA/297/2023	BISWANATH SAHU MP	KAILASH CHANDRA KAR	499/2024
65	D-RSA/18553/2024 RSA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	BIBHU PRASAD TRIPATHY	500/2024
66	D-RSA/18553/2024 RSA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	BIBHU PRASAD TRIPATHY	501/2024
67	D-RSA/209/2012 RSA/209/2012	GOPINATHA BEHERA MP	M/S.KSHIROD KU.ROUT	502/2024
68	D-RSA/9989/2024 RSA/ /	TRIPURARI PRADHAN MP	RABINDRA NATH DEBATA	503/2024
69	D-RSA/319/2023 RSA/319/2023	RAGHUNATH PATRA MP	AMIT PRASAD BOSE	504/2024
70	D-RSA/307/2022 RSA/307/2022	SUBASH CHANDRA DAS MP	DINESH KUMAR PATRA, MR. GAUTAM MISHRA,	505/2024
71	D-RSA/307/2022 RSA/307/2022	SUBASH CHANDRA DAS MP	DINESH KUMAR PATRA, MR. GAUTAM MISHRA,	506/2024
72	D-ABLAPL/5875/2024 ABLAPL/2473/2024	RAJENDRA MALLICK @ RAJENDRA KUMAR SRINIVAS MP	SUBHAKA KUMAR DASH	773/2024
73	D-ABLAPL/6026/2024 ABLAPL/2289/2024	SMRUTI RANJAN DHALA MP	DEBASIS MISHRA	774/2024
74	D-ABLAPL/8543/2024 ABLAPL/3105/2024	PAMITA BEHERA MP	MANAS KUMAR CHAND	775/2024
75	D-ABLAPL/14389/2023 ABLAPL/14389/2023	SARATHI KANTA DASH MP		776/2024
76	D-ABLAPL/12659/2023 ABLAPL/12659/2023	RAMA CHANDRA BARIK MP	PRAMOD KUMAR JENA	777/2024
77	D-ABLAPL/8708/2024 ABLAPL/3132/2024	MONALISA PATRA MP		778/2024
78	D-ABLAPL/12912/2023 ABLAPL/12912/2023	RAM SUBRAMANYUM PRADHAN MP		779/2024
79	D-ABLAPL/8271/2023 ABLAPL/8271/2023	TAPAS KUMAR SAHOO MP	GHANASHYAM MUDULI	780/2024
80	D-ABLAPL/1157/2024 ABLAPL/455/2024	PARAMANANDA BEHERA MP		781/2024
81	D-ABLAPL/3352/2024 ABLAPL/1430/2024	ALEKH CHANDRA MOHAPATRA MP	SIDDHARTHA SAMAL	782/2024
82	D-ABLAPL/3353/2024 ABLAPL/1432/2024	DIPAK MAHAPATRA @ DIPTI RANJAN MOHAPATRA MP	SIDDHARTHA SAMAL	783/2024
83	D-ABLAPL/6001/2024 ABLAPL/2456/2024	KANU @ SUSANTA BHUYAN MP		784/2024
84	D-ABLAPL/4011/2024 ABLAPL/1589/2024	LAXMAN BEHERA MP		785/2024
85	D-ABLAPL/13893/2023 ABLAPL/13893/2023	SURYAKANT SAHOO MP	KRUPASINDHU SAHOO	786/2024
86	D-MACA/18515/2024 MACA/ /	KUMARI PAIKARAY MP	SATYABAN SAHOO	872/2024
87	D-MACA/18515/2024 MACA/ /	KUMARI PAIKARAY MP	SATYABAN SAHOO	873/2024
88	D-MACA/13857/2024 MACA/ /	D.M., M/S. UNITED INDIA INSURANCE COMPANY MP	HRAKSH KUMAR MOHANTY	874/2024
89	D-MACA/18562/2024	D.M.(T.P.HUB), ORIENTAL INSURANCE COMPANY, SONDIPUR		

	MACA/ /	MP		875/2024
90	D-MACA/13862/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	
	MACA/ /	MP		876/2024
91	D-MACA/12602/2024	LEGAL MANAGER, M/S. SRIRAM GH.I.CO. LTD.	ADAM ALI KHAN	
	MACA/ /	MP		877/2024
92	D-MACA/1200/2023	D.M., THE NEW INDIA ASSURANCE CO. LTD.	ADAM ALI KHAN	
	MACA/1200/2023	MP		878/2024
93	D-MACA/12603/2024	D.M., M/S. SRIRAM INSURANCE CO. LTD.	ADAM ALI KHAN	
	MACA/ /	MP		879/2024
94	D-MACA/14697/2024	PRAMOD KUMAR ACHARYA	ANIL BARAN	
	MACA/ /	MP		880/2024
95	D-MACA/14697/2024	PRAMOD KUMAR ACHARYA	ANIL BARAN	
	MACA/ /	MP		881/2024
96	D-MACA/18683/2024	CHANDRA MOHAN MOHAPATRA	BIKRAM KESHARI SAHU	
	MACA/ /	MP		882/2024
97	D-MACA/18683/2024	CHANDRA MOHAN MOHAPATRA	BIKRAM KESHARI SAHU	
	MACA/ /	MP		883/2024
98	D-CRLA/12497/2024	BISAL GAMANGA @ BISHL	BISWA KUMAR MISHRA	
	CRLA/ /	MP		1002/2024
99	D-CRLA/12497/2024	BISAL GAMANGA @ BISHL	BISWA KUMAR MISHRA	
	CRLA/ /	MP		1003/2024
100	D-CRLA/12553/2024	DHRUBA MONDAL	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		1004/2024
101	D-CRLA/12553/2024	DHRUBA MONDAL	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		1005/2024
102	D-CRLMC/12424/2024	ANUP MOHAN SAHU@GOURANGA@BABUBISWARANJAN DALAI		
	CRLMC/ /	MP		1070/2024
103	D-CRLMC/12432/2024	BINAYA KUMAR SAHOO	BINAYA KUMAR MOHANTY	
	CRLMC/ /	MP		1071/2024
104	D-CRLMC/11762/2024	BANSHIDHAR DASH	BANSHIDHAR BAUG	
	CRLMC/1450/2024	MP		1072/2024
105	D-CRLMC/11484/2024	KRUPASINDHU BISWAL	MANAS KUMAR CHAND	
	CRLMC/1380/2024	MP		1073/2024
106	D-CRLMC/12435/2024	MANMATH KUMAR SAHU	HIMANSU BHUSAN SUTAR	
	CRLMC/ /	MP		1074/2024
107	D-CRLMC/5613/2024	PRASANT KUMAR SAHOO	MANAS KUMAR CHAND	
	CRLMC/701/2024	MP		1075/2024
108	D-CRLMC/2789/2022	GOPI NATH RAUTARAY	ASIT KUMAR JENA	
	CRLMC/2789/2022	MP		1076/2024
109	D-CRLMC/5243/2023	RAJASHREE KHATOI	SANJIB MOHANTY	
	CRLMC/5243/2023	MP		1077/2024
110	D-CRLMC/1430/2024	GOURISHANKAR DAS	DIPTENDU SUNDAR RAY	
	CRLMC/338/2024	MP		1078/2024
111	D-CRLMC/12499/2024	PRADEEP KUMAR PANDA	PRANAB RANJAN CHHATOI	
	CRLMC/ /	MP		1079/2024
112	D-CRLMC/12515/2024	PREMANANDA BHARIMAL @ TAMPA	PABITRA KUMAR NAYAK	
	CRLMC/ /	MP		1080/2024
113	D-CRLMC/12527/2024	R. PRABHU DAS @ PABI PRABHU DAS	AMIT PRASAD BOSE	
	CRLMC/ /	MP		1081/2024
114	D-CRLMC/12534/2024	NARAYANI PADHI	PRADEEP KUMAR KHUNTIA	
	CRLMC/ /	MP		1082/2024
115	D-CRLMC/12543/2024	SIBAPRASAD DAS	KUMAR PRAJWAL	
	CRLMC/ /	MP		1083/2024
116	D-CRLMC/5553/2023	SATYANARAYAN SAHU	SIBA SANKAR SAMANTARAY	
	CRLMC/5553/2023	MP		1084/2024
117	D-CRLMC/12551/2024	ANIL MOHANTY	RAMANIKANTA PATTNAIK	
	CRLMC/ /	MP		1085/2024
118	D-CRLMC/12549/2024	CHAITANYA MALLICK	PRABHAS CHANDRA PANDA	
	CRLMC/ /	MP		1086/2024
119	D-WA/18536/2024	BIJAY KUMAR MOHANTY	SMITA RANJAN PATNAIK	
	WA/ /	MP		2269/2024
120	D-WA/18536/2024	BIJAY KUMAR MOHANTY	SMITA RANJAN PATNAIK	
	WA/ /	MP		2270/2024

121	D-WA/18549/2024 WA/ /	PURNIMA PATTANAYAK MP	BIJAYA KUMAR DASH	2271/2024
122	D-WA/18631/2024 WA/ /	BANAJINI MISHRA MP	KUNAL KUMAR SWAIN	2272/2024
123	D-WA/18640/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2273/2024
124	D-WA/18640/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2274/2024
125	D-WA/18640/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2275/2024
126	D-WA/18654/2024 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR MOHANTY, A.S.C.	2276/2024
127	D-WA/18654/2024 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR MOHANTY, A.S.C.	2277/2024
128	D-WA/18654/2024 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR MOHANTY, A.S.C.	2278/2024
129	D-WA/18668/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO, A.S.C.	2279/2024
130	D-WA/18668/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO, A.S.C.	2280/2024
131	D-WA/18668/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO, A.S.C.	2281/2024
132	D-WA/18692/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO, A.S.C.	2282/2024
133	D-WA/18692/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO, A.S.C.	2283/2024
134	D-WA/18692/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO, A.S.C.	2284/2024
135	D-WP(C)/9765/2023 WP(C)/9765/2023	SK.SALIM MOHAMMAD MP	ANUPAM RATH	5812/2024
136	D-WP(C)/16961/2024 WP(C)/9611/2024	DR. SAMITARANI MOHANTY MP	MANMAYA KUMAR DASH	5813/2024
137	D-WP(C)/18520/2024 WP(C)/10268/2024	BISWAJIT KHUNTIA MP	SIDHESWAR MALLIK	5814/2024
138	D-WP(C)/38413/2023 WP(C)/38413/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR MP		5815/2024
139	D-WP(C)/14884/2023 WP(C)/14884/2023	TULASI BEHERA MP		5816/2024
140	D-WP(C)/18473/2024 WP(C)/ /	NEAPL GHADEI MP	SASWATI MOHAPATRA	5817/2024
141	D-WP(C)/14909/2024 WP(C)/ /	ARJUNI @ ARJUNA CHARAN BEHERA MP	SIDHARTH PRASAD DAS	5818/2024
142	D-WP(C)/17201/2023 WP(C)/17201/2023	LALMOHAN PATRA MP	ARJUNA CHARAN BEHERA	5819/2024
143	D-WP(C)/17631/2023 WP(C)/17631/2023	PITAMBAR DHADA MP	PRAVU PITYARTHI KU. PANDIT	5820/2024
144	D-WP(C)/32725/2023 WP(C)/32725/2023	LAXMINARAYAN PRADHAN MP	GYANARANJAN SETHI	5821/2024
145	D-WP(C)/7375/2021 WP(C)/7375/2021	SANJITA DAS MP		5822/2024
146	D-WP(C)/16176/2024 WP(C)/9291/2024	SUBASH PATNAIK MP		5823/2024
147	D-WP(C)/24337/2022 WP(C)/24337/2022	E.CHINA BABU MP	MADHUMITA PANDA	5824/2024
148	D-WP(C)/18539/2024 WP(C)/ /	NARESH CHANDRA SAHOO MP	PRASANTA KUMAR MOHANTY (2)	5825/2024
149	D-WP(C)/15683/2017 WP(C)/15683/2017	DR.NAGENDRA KU.PADHI MP		5826/2024
150	D-WP(C)/18544/2024 WP(C)/ /	MADAN MOHAN PADHI MP	SUSANTA SEKHAR MOHAPATRA	5827/2024
151	D-WP(C)/18550/2024 WP(C)/ /	ANIL KUMAR BEHERA MP	TAPASWINI SINHA	5828/2024
152	D-WP(C)/26286/2013	BHAGIRATHI ROUT	M/S.TUSAR KU.MISHRA	

	WP(C)/26286/2013	MP		5829/2024
153	D-WP(C)/18554/2024 WP(C)/ /	RAHUL PATRA MP	AJAYA KUMAR MOHARANA	5830/2024
154	D-WP(C)/18555/2024 WP(C)/10329/2024	NATIONAL ALUMINIUM COMPANY LTD. MP	RAMARATHI	5831/2024
155	D-WP(C)/31370/2022 WP(C)/31370/2022	RADHASHYAM MISHRA MP	NIRA SUNDAR PANDA	5832/2024
156	D-WP(C)/35105/2021 WP(C)/35105/2021	PRADIPTA KUMAR SATPATHY MP	NIRA SUNDAR PANDA	5833/2024
157	D-WP(C)/18557/2024 WP(C)/ /	DEEPAK RANJAN SAHU MP	SISIRA PANIGRAHI	5834/2024
158	D-WP(C)/18559/2024 WP(C)/ /	MANJULATA MUDULI MP	SISIR SOMADAR	5835/2024
159	D-WP(C)/16862/2024 WP(C)/ /	NARENDRA KUMAR PRUSTY MP	ROHIT RANJAN RAY	5836/2024
160	D-WP(C)/14850/2024 WP(C)/8714/2024	MADHUSUDAN DAS MP		5837/2024
161	D-WP(C)/28836/2023 WP(C)/28836/2023	PRADIP KUMAR PRADHAN MP	SIDHARTH PRASAD DAS	5838/2024
162	D-WP(C)/17861/2024 WP(C)/ /	RITESH BALIARSINGH MP	SUSANTA KUMAR TRIPATHY	5839/2024
163	D-WP(C)/18569/2024 WP(C)/ /	HAREKRUSHNA NAYAK MP	SATYA RANJAN PATI	5840/2024
164	D-WP(C)/18571/2024 WP(C)/ /	M/S. NILAMADHABA ENTERPRISES, KEONJHAR MP	PRAKASH KUMAR JENA	5841/2024
165	D-WP(C)/18573/2024 WP(C)/ /	M/S. BPD TIPL INFRA PROJECTS, BBSR MP	PRAKASH KUMAR JENA	5842/2024
166	D-WP(C)/18574/2024 WP(C)/ /	SUSHANTA KUMAR MISHRA MP	DINESH KUMAR PANDA	5843/2024
167	D-WP(C)/18575/2024 WP(C)/ /	KARTICK PRASAD PANDA MP	JITENDRA KUMAR MISHRA (2)	5844/2024
168	D-WP(C)/18577/2024 WP(C)/ /	CUTTACK CENTRAL CO-OPERATIVE BANK MP	KARATI HUYOACK MOHANTY	5845/2024
169	D-WP(C)/18581/2024 WP(C)/ /	CUTTACK CENTRAL CO-OPERATIVE BANK MP	KARATI HUYOACK MOHANTY	5846/2024
170	D-WP(C)/18582/2024 WP(C)/10303/2024	MAX LIFE INSURANCE COMPANY LTD., CUTTACK MP	CHANDRA PANIGRAHY	5847/2024
171	D-WP(C)/16789/2024 WP(C)/ /	DAMODAR ROUT MP	AJAYA KUMAR NAYAK	5848/2024
172	D-WP(C)/18585/2024 WP(C)/ /	CUTTACK CENTRAL CO-OPERATIVE BANK MP	KARATI JYOTI MOHANTY	5849/2024
173	D-WP(C)/18587/2024 WP(C)/ /	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONALIN KOLRATNAIK	5850/2024
174	D-WP(C)/36269/2020 WP(C)/36269/2020	TRINATH SETHI MP	USHA RANI PADHI	5852/2024
175	D-WP(C)/18588/2024 WP(C)/ /	DAMAYANTI NARENDRA MP	ANAM CHARAN PANDA	5853/2024
176	D-WP(C)/8615/2024 WP(C)/4586/2024	AAKANKSHA ENTERPRISES, NEW DELHI MP	M/S.SAROJ KUMAR PADHY, A.K.PATTNAIK, G.BANJI, R.NAYAK, S.PR	5854/2024
177	D-WP(C)/18591/2024 WP(C)/ /	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONALIN KOLRATNAIK	5855/2024
178	D-WP(C)/18594/2024 WP(C)/10310/2024	PRAVA RANJAN MISHRA MP	SIDHARTHA MISHRA	5856/2024
179	D-WP(C)/18600/2024 WP(C)/ /	SUBRAT KUMAR PRADHAN MP	KARUNAKAR RATH	5857/2024
180	D-WP(C)/18601/2024 WP(C)/ /	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONALIN KOLRATNAIK	5858/2024
181	D-WP(C)/18608/2024 WP(C)/ /	SANTOSH KUMAR PANDA MP	SASWATI MOHAPATRA	5859/2024
182	D-WP(C)/18610/2024 WP(C)/ /	NARAYANA PADHY MP	JYOTI RANJAN KAR	5860/2024
183	D-WP(C)/18612/2024 WP(C)/ /	SUDARSAN NAYAK MP	PRONOY MOHANTY	5861/2024

184	D-WP(C)/18187/2024 WP(C)/10215/2024	BIJAY KARMI MP	JAMINI KANTA DAS	5862/2024
185	D-WP(C)/18614/2024 WP(C)/ /	SHRI LOCHARIA SAI KRISHNA MP	SWAPNA KUMAR OJHA	5863/2024
186	D-WP(C)/18616/2024 WP(C)/ /	SALGADIA HAPPY AND HOLY HOME SOCIETY MP	DEVI SIBBI CHALLA RANJIT	5864/2024
187	D-WP(C)/18623/2024 WP(C)/ /	BINOD KUMAR DASH MP	AJAYA KUMAR JENA	5865/2024
188	D-WP(C)/5733/2024 WP(C)/2929/2024	DR. KELLA NIVEDITA MP		5866/2024
189	D-WP(C)/18626/2024 WP(C)/ /	BINOD KUMAR DASH MP	AJAYA KUMAR JENA	5867/2024
190	D-WP(C)/18628/2024 WP(C)/ /	PITABASH PAIKARAYA MP	ACHYUTANANDA PATTANAIK	5868/2024
191	D-WP(C)/18629/2024 WP(C)/ /	BABULI NAYAK @ BABULA NAYAK MP	ACHYUTANANDA PATTANAIK	5869/2024
192	D-WP(C)/18635/2024 WP(C)/ /	SANJUKTA TANDIA MP	ASTAMI TANDIA	5870/2024
193	D-WP(C)/15209/2024 WP(C)/8450/2024	DINABANDHU PADHAN MP		5871/2024
194	D-WP(C)/15485/2024 WP(C)/8508/2024	SACHINDRA PADHY MP		5872/2024
195	D-WP(C)/15488/2024 WP(C)/8514/2024	BIBHISANA MALIK MP		5873/2024
196	D-WP(C)/18644/2024 WP(C)/ /	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONALIN KOLRATNAIK	5874/2024
197	D-WP(C)/18637/2024 WP(C)/ /	DEBASISH MAHAPATRA MP	ABHISHEK DASH	5875/2024
198	D-WP(C)/18649/2024 WP(C)/ /	M/S. SHAKTI ENTERPRISES, SUNDARGARH MP	SANTOSH KUMAR MISHRA	5876/2024
199	D-WP(C)/18650/2024 WP(C)/ /	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONALIN KOLRATNAIK	5877/2024
200	D-WP(C)/18651/2024 WP(C)/ /	DAKSHATA MAHAPATRA MP	SOU MENDRA PATTANAIK	5878/2024
201	D-WP(C)/18653/2024 WP(C)/ /	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMONALIN KOLRATNAIK	5879/2024
202	D-WP(C)/18606/2024 WP(C)/10332/2024	SANJAY KUMAR PARIJA MP	SUBASH MANSINGH	5880/2024
203	D-WP(C)/18662/2024 WP(C)/ /	M/S. ENTERPRISES, ROURKELA MP	SANTOSH KUMAR MISHRA	5881/2024
204	D-WP(C)/18655/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	5882/2024
205	D-WP(C)/18655/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	5883/2024
206	D-WP(C)/26811/2023 WP(C)/26811/2023	BOLANI ORES MINES PROVIDENT FUND TRUST MP	TRIPATHI, KUNJA SUNDAR DAS	5884/2024
207	D-WP(C)/18664/2024 WP(C)/ /	M/S SHAKTI ENTERPRISES, SUNDERGARH MP	SANTOSH KUMAR MISHRA	5885/2024
208	D-WP(C)/18667/2024 WP(C)/ /	M/S. SHAKTI ENTERPRISES, SUNDARGARH MP	SANTOSH KUMAR MISHRA	5886/2024
209	D-WP(C)/18669/2024 WP(C)/ /	M/S SHAKTI ENTERPRISES, SUNDERGARH MP	SANTOSH KUMAR MISHRA	5887/2024
210	D-WP(C)/18672/2024 WP(C)/ /	KRUSHNAPRIYA DAS MP	DEBENDRA KUMAR SAHOO	5888/2024
211	D-WP(C)/18670/2024 WP(C)/ /	M/S SHAKTI ENTERPRISES, DE-69, SUNDARGARH MP	SANTOSH KUMAR MISHRA	5889/2024
212	D-WP(C)/18677/2024 WP(C)/ /	PRABEEN KUMAR HOTA MP	GYANA RANJAN SETHI	5890/2024
213	D-WP(C)/18680/2024 WP(C)/ /	M/S SHAKTI ENTERPRISES, DE-69, ROURKELA MP	SANTOSH KUMAR MISHRA	5891/2024
214	D-WP(C)/16088/2024 WP(C)/8804/2024	ANURAKTA JENA MP	SOURAV DAS	5892/2024
215	D-WP(C)/15306/2024	DAMBARUDHAR BEHERA	KUNJA SUNDAR DAS	

	WP(C)/ /	MP		5893/2024
216	D-WP(C)/7962/2019	RAMAKANTA SENAPATI		
	WP(C)/7962/2019	MP		5894/2024
217	D-WP(C)/18687/2024	M/S. SRI ANUGRAHA TOSHAMI FILLING STATION	STATION	
	WP(C)/ /	MP		5895/2024
218	D-WP(C)/18697/2024	BALARAM HEMBRAM	TRILOCHAN RATH	
	WP(C)/ /	MP		5896/2024
219	D-WP(C)/18702/2024	SIBARAM RAJ	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		5897/2024